

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-II, SECTION-3, SUB SECTION (ii)

GOVERNMENT OF INDIA**MINISTRY OF COMMERCE****NOTIFICATION NO.22(RE-99) 1997-2002,NEW DELHI: 30th July,1999**

S.O (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 1.3 and 4.1 of the Export and Import Policy, 1997-2002, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items , 1997-2002 published on 31st March, 1997 (RE-98) as amended from time to time, namely –

2. Following new entries will be inserted at the end of appropriate Exim code:

EXIM CODE	Item Description	Policy	Conditions relating to policy	Import under SIL/ Public Notice
26.2011 00	Zinc Ash in dispersible form			
26.2011 00.10	Containing Zinc greater than 65% and lead and cadmium equal to or less than 1.25% and 0.1% respectively.	Free	Import permitted to Units registered with Ministry of Environment & Forest, Govt. of India, on Actual User basis, up to the	

			annual quantity limits indicated in the registration certificate.	
26.2011 00.20	Containing Zinc less than 65% and lead and cadmium above 1.25% and 0.1%, respectively.	Restricted	Import permitted against a licence and only for the purpose of processing or re-use as per Import Licensing Note 1 on Hazardous Waste below.	
790200 00.20	Zinc Skimmings containing zinc 65% and above, lead and cadmium less than 1.25% and 0.1%, respectively.	Free	Import permitted to Units registered with Ministry of Environment & Forest, Govt. of India, on Actual User basis, up to the annual quantity limits indicated in the registration certificate	
790200 00.30	Zinc skimmings containing zinc less than 65% and lead and cadmium above 1.25% and 0.1% respectively.	Restricted	Imports permitted against a licence and only for the purpose of processing or re-use as per Import Licensing Note 1 on Hazardous Waste below.	

This issues in Public Interest.

Sd/-

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE & Ex-officio
ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

Copy to all concerned:

(O.P. HISARIA)

DEPUTY DIRECTOR GENERAL OF FOREIGN TRADE

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